

in the public sector. Vigorous steps are being taken to increase the production of fertilizers by stepping up production in the existing factories and accelerating the establishment of new factories.

#### Science Education in Schools

\*488. { Shri R. Barua:  
Shri Vishram Prasad:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the UNESCO team has submitted its report to Government regarding a plan to modernise Science and Mathematics education in schools in India;

(b) whether Government have considered this plan of the UNESCO team and finalised decisions on it; and

(c) if so, what has been decided towards its implementation?

The Minister for Education (Shri M. C. Chagla): (a) Yes Sir.

(b) and (c). The recommendations of the team are under examination.

#### दिल्ली की बाढ़

\*489 श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के बाढ़ग्रस्त क्षेत्रों की जनता को किस प्रकार की सहायता दी गई है ; और

(ख) यह सहायता किस रूप में दी गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : (क) और (ख). एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया, देखिये संख्या एल. टी.—3287/64].

#### Magazine "China Reconstructs"

\*490. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to a Chinese monthly magazine entitled "China Reconstructs" Vol. XIII, No. 8 issue;

(b) whether it contains a map of China showing Ladakh as part of China;

(c) whether the said issue of the magazine is being sold at book-stalls in India; and

(d) whether any action has been taken against the editor, printer and publisher of the magazine, and whether the magazine itself has forfeited to Government, containing as it does prejudicial matter, and if not, the reason therefor?

The Minister of Home Affairs (Shri Nanda): (a) and (b). Yes, Sir.

(c) and (d). Orders were issued on 24th September 1964, for the proscription of this issue of 'China Reconstructs' along with other issues of periodicals published in China which contain similar maps depicting the international boundaries of India wrongly. Government have no information that prior to the ban, it was being sold in book stalls in India. Suitable action has been taken to prevent the sale and circulation of the proscribed issues of the above periodicals in India. Action against the editor, printer and publisher of "China Reconstructs" cannot be taken because the periodical is printed and published in the People's Republic of China.

#### Indian Contingent to Tokyo Olympic Games

\*492. { Shri Kapur Singh:  
Shri Jaipal Singh:  
Shri Fatehsinhrao Gaekwad:

Shri Hem Raj:  
Shri M. E. Masani:

Will the Minister of Education be pleased to state:

(a) whether the principles on which the Indian Olympic Contingent to the Tokyo Olympic Games is to be selected have been finalised by the A.I India Council of Sports;

(b) whether the All India Council of Sports agreed to certain standards fixed by the Indian Olympic Association over a year ago and whether the Indian sportsmen were told about these standard;

(c) whether it is a fact that the Indian Olympic Association has expressed dissatisfaction at the rejection of the sportsmen who qualified themselves; and

(d) whether it is also a fact that only the National Olympic Committee is the final authority to send teams to the Olympic Games under the Olympic Charter?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):**

(a) to (d). The All India Council of Sports had approved in November, 1963, in principle, certain standards suggested by the Indian Olympic Association for sending the Indian Contingent to the Tokyo Olympic Games. The proposals received from the Indian Olympic Association were considered by the Council at its meetings held on 28th August, 1964 and 8th September, 1964, and the final recommendations made by the Council for inclusion of the Indian Sportsmen in the contingent covered all persons who had qualified according to the standards laid down by the Indian Olympic Association and approved by the Council. It is a fact that the final authority to send teams to the Olympic games rests with the National Olympic Committees. However, while examining the request of the Indian Olympic Association for foreign exchange and financial assistance required for sending the Indian contingent to the Olympic Games, Government have to bear in mind the for-

ign exchange position of the country and the funds available for the purpose.

**Refusal of American family to leave India**

\*493. **Shri P. Venkatasubbalah:** Will the Minister of Home Affairs be pleased to state:

(a) whether the American family of Mr. Adrian Corcoran and Mrs. Patricia Corcoran have refused to leave India and go to their country in spite of their being sentenced to jail;

(b) the reasons advanced by them for their refusal to go to America;

(c) whether any investigation has been made about their antecedents; and

(d) whether Government propose to give asylum to this family?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Misra):**

(a) to (d). Mr. Adrian Corcoran and his wife and their two daughters, who were without any means and were staying in India unauthorisedly, were deported to the U.S.A. on the 22nd September, 1964 as they were unwilling to leave the country. They did not give any specific reason for their unwillingness to go back to America.

दिल्ली के स्कूलों के विद्यार्थियों के लिए पीने का पानी

\* 494. { श्री हुकम चन्द कछवाय :  
श्री बजराम सिंह :  
श्री म० प्र० सिंह :  
श्री यशपाल सिंह :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली की सभी शिक्षा संस्थायों को आदेश दिए हैं प्रथम सुझाव दिये हैं कि विद्यार्थियों को पीने का उबला हुआ पानी दिये जाने की व्यवस्था करें ;